

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)**

**CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/39/2023 in CP (IB) No.384/7/HDB/2020</b>
<b>NAME OF THE COMPANY</b>	<b>Bartronics Global Solutions Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Infokall Enterprises Solutions Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Bartronics Global Solutions Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/39/2023**

Counsel for the Petitioner absent. Counsel for the Respondent present. Counters filed. For hearing, post on 04.07.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**